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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)/ No.01/BB/201 7	-	For appointing CA by OL	391/ 394	Entropic Communication (India) Pvt Ltd

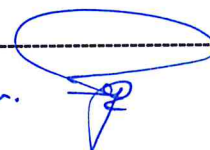
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **SADIP JOHN**
SPT Legal

Advocate for petitioner.



Counsel petitioner is present. Assistant from OL office is present. *He has filed O.L.*
report. None appeared for ROC and RD. ROC report is not filed.

Time granted till 06.09.2017.



MEMBER (J)



MEMBER (T)